

S.No.31

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-03-2023 AT 10:30 AM**

CP (IB) No. 61/95/HDB/2023
u/s. 95 of IBC, 2016

IN THE MATTER OF:

Indian Overseas Bank Asset Recovery Management Branch **...Petitioner**

VS

Smt. M.Shanthi
(M/s. Helapuri Spinning Mills Private Limited) **...Respondent**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. Prasoon Das for the Petitioner present. Proof of service filed. As per the same, it was returned unserved with an endorsement of "refused by the addressee". PG called absent. Service held sufficient. PG is set ex-parte.

For orders on 17.03.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**